

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3027  
ANSWERED ON:11.12.2014  
FINANCIAL ASSISTANCE UNDER PMGSY AND PURA  
Hemamalini Smt.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has provided financial assistance for the Pradhan Mantri Gram Sadak Yojana (PMGSY) and Provision of Urban Amenities in Rural Areas (PURA) to States including Uttar Pradesh;
- (b) if so, the details thereof and the funds disbursed, utilized so far during the last three years by each State including Uttar Pradesh (UP);
- (c) the funds under the above schemes spent for the development of Mathura; and
- (d) the proposals received by the Government along with financial requirements from the State Government of UP particularly for Mathura?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): "Rural Roads" is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide connectivity by way of an All-Weather road, to the eligible unconnected habitations as per Core-Network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (States of the North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/ Planning Commission, the objective is to connect eligible unconnected habitations as per Core-Network with a population of 250 persons and above (Census 2001). The programme envisages single all weather connectivity. Up-gradation of selected rural roads to provide full farm to market connectivity is also an objective of the scheme, though not central to it. In addition, PMGSY-II has also been launched for upgradation of existing selected rural roads based on a prescribed criterion.

A scheme for Provision of Urban Amenities in Rural Areas (PURA) was launched for the holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat (or a group of Gram Panchayats) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas.

(b) The funds released to the States as project cost and expenditure reported by the States upto March, 2011 and in years 2011-12 to 2014-15 under PMGSY is given in Annexure. Under PURA, the Ministry had released Rs. 90 crores to the States/UT of Rajasthan, Uttarakhand, Kerala, Puducherry, Andhra Pradesh and Telangana in year 2011-12.

(c): As reported by the State, roads/bridge projects of Rs. 150 crores have been sanctioned for the district of Mathura till date under PMGSY. The State has spent Rs. 118 crores against these sanctions.

(d): The Ministry has received following proposals of Upgradation under PMGSY from the State of Uttar Pradesh:

Description No. of Length of Estimated cost  
roads roads in Km Rs. in crore

PMGSY-I 31 140.05 76.03  
PMGSY-II# 134 1,108.28 666.11

# - includes proposal of 4 roads covering length of 32.53 km with estimated cost of Rs. 17.79 crore for Mathura district.